Credit facilities to all sections of weavers

1239. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of TEXTILES be pleased to state:

- (a) whether Government's intervention regarding yarn supply and credit facilities are confined to the handloom cooperatives;
 - (b) if so, the details thereof; and
- (c) whether any steps have been taken to cover all sections of weavers under these schemes?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) to (c) The benefits of Yarn Supply Scheme are available to the individual weavers and agencies in which weavers are members *i.e.* Self Help Groups (SHGs), Joint Liability Groups (JLGs) and Cooperative Societies. States can also undertake to supply yarn to eligible beneficiaries through the Department/ Co-operatives/ Corporations dealing with Handloom. Credit facilities are provided under Concessional Credit component of National Handloom Development Programme (NHDP) in which handloom weavers, weavers entrepreneurs, Self Help Groups, Joint Liability Groups, Primary Handloom Weavers Cooperative Societies, Apex Handloom Weavers Cooperative Societies and producers' companies/corporation promoted by handloom weavers including those promoted under Cluster/Mega Cluster/Handloom Parks under SITP or other scheme of Ministry of Textiles are eligible.

Decline in cotton yarn production due to droughts

1240. SHRI MAJEED MEMON: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that the Cotton Advisory Board (CAB) has predicted a decline in cotton yarn production this year to a three-year low due to crop damage following drought in its major growing States including Gujarat and Maharashtra; and
- (b) if so, the steps taken by Government to ensure provision of Minimum Support Price (MSP) to farmers and lowering the impact on textile industry for 2018-19?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI AJAY TAMTA): (a) Cotton Advisory Board (CAB) does not assess production of cotton yarn.